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ITEM NO.55

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos.22304-22306/2015
(Arising out of impugned final judgment and order dated 19/05/2015
in LPA No. 1306/2014 19/05/2015 in LPA No. 14965/2013 19/05/2015 in
CWJC No. 16016/2013 19/05/2015 in CWJC No. 20143/2013 19/05/2015 in
LPA No. 745/2014 19/05/2015 in LPA No. 766/2014 passed by the High
Court of Patna)

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Petitioner(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

(With appln.(s) for deletion of proforma respondents and
impleadment and intervention and interim relief and office report)

WITH

SLP(C) No. 22947-22949/2015

(With appln.(s) for transposition and deletion of proforma
respondents and interim relief and office report)

SLP(C) No. 24845-24847/2015

(With appln.(s) for permission to file additional documents and
Office Report)

SLP(C) No. 31449/2015

(With Office Report)

CONMT.PET.(C) No. 367-369/2016 In SLP(C) No. 22304-22306/2015

(With appln.(s) for exemption from filing O.T. and Office Report)

Date : 30/08/2016 These petitions were called on for hearing
today.

CORAM : HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Anurag Pandey,Adv.

Ms. Pragya Baghel,Adv.

Mr. S.B. Upadhyay, Sr. Adv.

Mr. Dhruv Kumar Jha, Adv.

Mr. Kiran Kumar Jaipurian,Adv.

Mr. Amit Pawan,Adv.

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For Respondent(s) Mr. Arun K. Sinha,Adv.

Mr. J.P. Cama, Sr. Adv.

Mr. Chandra Prakash,Adv.

Mr. Shailendra Kumar, Adv.

Mr. Dushyant Parashar,Adv.

Mr. Gopal Jha,Adv.

Mr. Dinesh Dwivedi, Sr. Adv.

Mr. Gopal Singh,Adv.

Mr. Shivam Singh, Adv.

Mr. Gyan Prakash Srivastava,Adv.

Mr. Durga Dutt, Adv.

Mrs. Nitu Kumari, Adv.

M r. Himanshu Munshi,Adv.

Mr. Ratneshwar Prasad, Adv.

Mr. Lakshmi Raman Singh,Adv.

Mr. Subhro Sanyal,Adv.

Ms. Namita Choudhary,Adv.

Ms. Reena Pandey,Adv.

Ms. Udit Singh,Adv.

UPON hearing the counsel the Court made the following

O R D E R

List on Wednesday i.e. 14 th

September, 2016 as part

heard matter.

(RASHMI DHYANI)

(RAJINDER KAUR)

SR.P.A.

COURT MASTER